

- Up-gradation of intelligence network and co-ordination with sister agencies, conduct of special operations along the border.
- Two additional battalions have been deployed on Jammu International Border for effective domination of the International Border.

Ethnic and communal riots in States

†1603. SHRI THAAWAR CHAND GEHLOT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise details of ethnic and communal riots that took place in various States during the last two years;
- (b) the State-wise details of the people killed and injured in these riots;
- (c) the details of action taken against rioters by State Governments;
- (d) whether Centre had given any advance warning to such States; and
- (e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) As per available information, the State-wise details of communal riots occurred in 2012 and 2013, persons killed and injured therein are given in Statement (*See below*).

(c) to (e) 'Public Order' and 'Police' are State subjects as per the provisions of the Constitution of India and the State Governments are primarily responsible for maintaining law and order and taking action under existing laws. Hence, details of action taken against rioters by the State Governments are not maintained centrally. Central Government assists the State Governments and Union Territories Administration in a variety of ways like sharing of information, sending alert messages and advisories, deploying Central Armed Police Forces including the composite Rapid Action Force created, specially to deal with communal situations, to the concerned State Governments on specific requests and in the modernisation of the State Police Forces.

†Original notice of the question was received in Hindi.

Statement

*Incidents, No. of Persons Killed/Injured Therein
During the years 2012 & 2013*

Name of State	2012			2013		
	Incidents	Killed	Injured	Incidents	Killed	Injured
1	2	3	4	5	6	7
Andaman and Nicobar Islands	0	0	0	0	0	0
Andhra Pradesh	60	2	122	15	0	65
Arunachal Pradesh	0	0	0	0	0	0
Assam	0	0	0	0	0	0
Bihar	21	3	172	63	7	283
Chandigarh	0	0	0	0	0	0
Chhattisgarh	4	0	10	3	0	2
Delhi	3	0	28	2	0	1
Dadra and Nagar Haveli	0	0	0	0	0	0
Daman and Diu	0	0	0	0	0	0
Goa	1	0	0	1	0	3
Gujarat	57	5	201	68	10	184
Haryana	2	0	0	2	0	8
Himachal Pradesh	0	0	0	0	0	0
Jammu and Kashmir	0	0	0	4	3	61
Jharkhand	11	1	35	12	2	35
Karnataka	69	3	221	73	1	235

1	2	3	4	5	6	7
Kerala	56	0	71	41	1	65
Lakshadweep	0	0	0	0	0	0
Madhya Pradesh	92	9	245	84	11	256
Maharashtra	94	15	280	88	12	352
Manipur	0	0	0	0	0	0
Meghalaya	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0
Odisha	4	0	9	3	1	0
Puducherry	0	0	0	0	0	0
Punjab	2	0	3	2	0	0
Rajasthan	37	6	117	52	2	194
Sikkim	0	0	0	0	0	0
Tamil Nadu	14	2	37	36	3	85
Tripura	0	0	0	0	0	0
Uttarakhand	0	0	0	3	2	0
Uttar Pradesh	118	39	500	247	77	360
West Bengal	23	9	66	24	1	80
TOTAL :	668	94	2117	823	133	2269

*tentative.

National Disaster Relief Response Force

1604. DR. K.P. RAMALINGAM: Will the Minister of HOME AFFAIRS be pleased to state: